

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF MARCH-2021.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1		High Court of Karnataka	97	19	0	9	0	0	0	107	2 months 9 days

***Note:Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

DISTRICT JUDICIARY

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	824	21	5	61	1	0	0	788	2 Years 6 Months 2 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	717	15	6	39	1	0	0	698	1 Year 9 Months 12 days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	418	23	4	76	0	0	0	369	2 Years 3 Months 25 days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	512	20	4	117	0	0	0	419	2Years 2 Months 18 days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	525	12	5	170	1	0	0	371	2 Years 9 Months 3 days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	601	20	7	210	0	0	0	418	3 Years 4 Months 27 days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	623	18	5	149	0	0	0	497	3 years 1 month 15 days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	601	16	2	94	0	0	0	525	4 years 8 months 27 days

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	PrI.District & Sessions Court Bagalkot	67	7	0	1	0	0	0	73	9 months 11 days
3	BELAGAVI	PrI.District & Sessions Court, Belagavi	68	8	0	14	0	0	0	62	7 months 25 days
4	BALLARI	PrI. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	386	99	1	50	0	0	0	436	1 year 3 months 15 days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	1881	40	0	349	0	0	0	1572	2 months 6 days
6	BIDAR	PrI.District & Sessions Court, Bidar	690	20	2	123	0	0	0	589	2 years 2 months 16 dyas
7	CHAMARAJANAGAR	PrI.District & Sessions Court, Chamarajanagara	115	0	0	0	0	0	0	115	-
8	CHIKKABALLAPURA	PrI. District and Sessions Judge, Chikkaballapura	183	10	108	7	0	0	0	294	1 month
9	CHIKKAMAGALURU	PrI. District and Sessions Judge, Chikkamagaluru	123	5	0	31	0	0	0	97	9 months 15 days
10	CHITRADURGA	PrI.District & Sessions Court, Chitradurga	1	0	0	0	0	0	0	1	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	623	54	0	62	0	0	0	615	1 year 1 month 4 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	803	54	0	22	0	0	0	835	11 months 9 days

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	20	10	0	7	0	2	0	21	11 months 11 days
		II Addl.District & Sessions Court, Shivamogga.	22	1	0	4	0	0	0	19	5 months 4 days
		III Addl.District & Sessions Court, Shivamogga.	33	1	0	5	0	0	0	29	6 months 19 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	23	2	0	1	0	0	0	24	1 month 17 days
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	18	5	0	2	0	0	0	21	10 months 20 days
		II Addl.District & Sessions Court, Tumakuru	20	5	0	3	0	0	0	22	7 months 28 days
		VI Addl.District & Sessions Court, Tumakuru	24	0	0	1	0	0	0	23	1 year 4 days
27	UDUPI	Prl.District & Sessions Court	63	23	0	3	0	0	0	83	7 months 10 days
28	UTTARA KANNADA	Prl. District Court. Karwar	21	0	5	3	0	0	0	23	1 year 2 months
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	4	1	0	2	0	0	0	3	10months 22 days
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	4	0	0	0	0	0	0	4	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	6	1	0	0	0	0	0	7	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	3	0	0	0	0	0	9	-

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
Total			12410	760	170	1725	3	25	0	11587	1 Year 2 Months 17 Days